

DIVISION BENCH
COURT - I

S-14

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/163(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	CLASSIC TELEFILM PRIVATE LIMITED VS PEE KAY VANIJYA PVT LTD
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Ms.Rupa Gupta, PCS] For the petitioner

Ms.Aditi Jhunhunwala,PCS] For the Respondent

O R D E R

1. Ld.Authorised representative on both sides present,
2. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**